gethir . !i th: Auditors" Report on the Accounts.

(ii) Review by Government on the working of the Company.

(Placed in Library. See No. LT-3978/65 for (i) and (ii).]

i. The Coffee (Second Amendment) Rulbs, 1965.

11. THE TEA (AMENDMENT) RULES, 1965.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): Sir, I beg to lay on the Table:

- (a) A copy of the Ministry of Commerce Notification G.S.R. No. 170, dated the 18th January, 1965, publishing the Coffee (Second Amendment) Rules, 1965, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. Set; No. LT-3979/65.]
- (b) A copy of the Ministry of Commerce Notification G.S.R. No. 253, dated the 10th February, 1965. publishing the Tea (Amendment) Rules, 1965, under subsection (3) of section 49 of the Tea Act, 1953. [Placed in library. See No. LT-3980/65.]

MESSAGE FROM THE PRESIDENT IN REPLY TO MOTION OF THANKS

MR. CHAIRMAN: I have to inform hon. Members that the following message has been received from the President:

"I have received with great satisfaction the expression of thanks by the Members of the Rajya Sabha for the Address I delivered to both the Houses af Parliament assembled together on the 17th February, 1965."

RESIGNATION OF MEMBERSHIP BY SHRI A. M. TARIQ

MR. CHAIRMAN: i have to *uitotm* Members that Shri A. M. Tariq, a Member representing the State of Jammu and Kashmir, has resigned his seat in the Rajya Sabha with effect from the 4th Much. 1965.

LEAVE OF ABSENCE TO SHRI TARA SHANKAR BANERJEB

MR. CHAIRMAN: : I have aho to inform Members that the following letter dated the 2nd March, 1965, has been received from Shri Tara Shankar Ba

"As I am suffering from blood pressure, I have been advised by my physicians not to leave station but to remain in rest. So I pray that you will be kind enough to grant me leave to abstain from the present Session of the Rajya Sabha and I hope that I shall be excused for my unintentional absence."

Is it the pleasure of the House that permission be granted to Shri Tara Shankar Banerjee for remaining absent from all meetings of the House during the current session?

No hon. Member dissented.

MR. CHAIRMAN: Permission to remain absent is granted.

THE BUDGET (GENERAL), ly GENERAL DISCUSSION—con'

SHRI M. GOVINDA REDDY (Mysore):

Mr. Chairman, the Budget has brought us a profound sense of relief, a sense of relief for the reason that it is balanced, again a sense of relief that no considerable tax burden is imposed afresh, a sense of relief again that some needed reliefs are given, a sense of relief again that the routine Budget has changed and that the Finance Minister has given an original touch to it.